

FORM G**INVITATION FOR EXPRESSION OF INTEREST**(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**FOR THE ATTENTION OF PROSPECTIVE RESOLUTION APPLICANTS OF
BERCLEY INDUSTRIES PRIVATE LIMITED**

| RELEVANT PARTICULARS | |
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| 1. Name of the corporate debtor | Bercley Industries Private Limited (Barcle Enterprises Limited as per MCA site) |
| 2. Date of incorporation of Corporate Debtor | 03-01-1983 |
| 3. Authority under which corporate debtor is incorporated / registered | Registrar of Companies, Kolkata |
| 4. Corporate identity number / limited liability identification number of corporate debtor | L01132WB1983PLC035629 |
| 5. Address of the registered office and principal office (if any) of corporate debtor | Registered Office: 3A, Ripon Street, Kolkata, West Bengal, Pin-700 016 |
| 6. Insolvency commencement date of the corporate debtor | 29.08.2019 |
| 7. Date of invitation of expression of interest | 15.11.2019 |
| 8. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Details can be sought by emailing on ip.belcirq@gmail.com |
| 9. Norms of ineligibility applicable under section 29A are available at: | Available on website of IBBI (www.ibbi.gov.in) or can be sought by emailing ip.belcirq@gmail.com |
| 10. Last date for receipt of expression of interest | 02.12.2019 |
| 11. Date of issue of provisional list of prospective resolution applicants | 12.12.2019 |
| 12. Last date for submission of objections to provisional list | 17.12.2019 |
| 13. Date of issue of final list of prospective resolution applicants | 26.12.2019 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 17.12.2019 |
| 15. Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information | Details can be sought by emailing on ip.belcirq@gmail.com |
| 16. Last date for submission of resolution plans | 17.01.2020 |
| 17. Manner of submitting resolution plans to resolution professional | Mail to : ip.belcirq@gmail.com |
| 18. Estimated date for submission of resolution plan to the Adjudicating Authority for approval | 07.02.2020 |
| 19. Name and registration number of the resolution professional | Jai Narayan Gupta IBBI/IPA-001/IP-P00371/2017-2018/10628 |
| 20. Name, Address and e-mail of the resolution professional, as registered with the Board | Jai Narayan Gupta Resolution Professional Address: YMCA Building , Mezzanine Floor , 25, Jawaharlal Nehru Road, Kolkata-700 087 Email: cajainarayangupta@gmail.com |
| 21. Address & email to be used for correspondence with the resolution professional | Jai Narayan Gupta Resolution Professional Address: YMCA Building , Mezzanine Floor , 25, Jawaharlal Nehru Road, Kolkata-700 087 Email: ip.belcirq@gmail.com |
| 22. Further Details are available at | Details can be sought by emailing on ip.belcirq@gmail.com |
| 23. Date of publication of Form G | 15.11.2019 |



Sd/-
Jai Narayan Gupta
Resolution Professional